



बीमा विनियामक और विकास प्राधिकरण

**INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY**

No. IRDA/Adm/ORD/ RTI/ 164 / 10 / 2010

October 1, 2010

OFFICE ORDER

Re: Designating of PIO under RTI Act, 2005.

Consequent to the change in portfolio, Mr. Kunnel Prem, Consultant and Special Officer would henceforth be handling the RTI Applications on the subject matter relating to Agents' Training Institute, Agency / Corporate Agency along with the Life Insurance related subjects.

Mr. A Giridhar, Executive Director would continue to look into matters relating to Inspection, Consumer Affairs, Administration, Information Technology and other residuary matters.

This issues with the approval of Chairman.

**(A Giridhar)
Executive Director (Admn)**

To

All the concerned
IRDA Website